

SL. No.6

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 28.06.2024 AT 10:30 AM**

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|---|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP NO. 118/241/HDB/2018 |
| NAME OF THE COMPANY | Indian Institute Of Insurance Surveyors And Loss Assessors |
| NAME OF THE PETITIONER(S) | Daljeet Singh Sardar |
| NAME OF THE RESPONDENT(S) | Lalit Gupta & Others |
| UNDER SECTION | 241 |

ORDER

Due to internet connectivity issues, **matter is adjourned to 05.07.2024.**

SD/-
MEMBER (T)

SD/-
MEMBER (J)